- (b) The number of IAS and IPS offices who have continued on deputation beyond their normal tenure is 6 and 35 respectively.
- (c) The cadre-wise number of IAS and IPS officers on deputation to the Central Government may be seeen at statement 'T' and statement 'II'.

Statement-

Cadre-wise Number of IAS Officers serving on Central Deputation as on 1-11-1993

SI. No	State o.				Number of officers on Central deputation
1	Assam-Meghal	aya		-	40
2	Andhra Prades	sh			42
3	Bihar .				5 6
4	Gujarat				38
5	Himachal Prac	lesh			20
6	Нагуапа				28
7	Jammu & Kas	hmir			16
8	Kerala .				28
9	Karnataka				47
10	Maharashtra				64
11	Madhya Prade	sh			63
12	Manipur-Trip	ла			28
13	Nagaland				05
14	Orissa .				37
15	Punjab .				23
16	Rajasthan				28
17	Sikkim .				03
18	Tamil Nadu				34
19	Uttar Pracesh				81
20	Union Territo	ries			40
21	West Bengal			٠.	41
		To)TAL		762

Stetement-ll

State-wise Number of IPS Officers on Deputation to the Centre

to Questions

SI. No.	State		Number of officers on Central deputation
1	Andina Pracesh	,	18
2	Assam-Meghalaya		25
3	Bihar		22
4	Gujarat		21
5	Haryana .		16
6	Himachal Pradesh		14
7	Jammir & Kashmi	r.	7
8	Karnataka .		14
9	Kerala		11
01	Madhya Pradesh		3 5
11	Maharashtra .		30
12	Manipur-Tripura		31
13	Nagaland .		-
14	Orissa		24
15	Punjab		13
16	Rajasthan .		18
17	Sikkim		5
18	Tamil Nadu .		14
19	AGMU		24
20	Uttar Pradesh		45
21	West Bengal .		50
	Т	OTAL	437

Identification of Wasteland in the Country

2061. SHRI RAJENDRA PRASAD MODY:

SHRI MENTAY PADMANA-BHAM:

Will the PRIME MINISTER be pleased to state :

- (a) what is the time frame fixed by Government to reclaim the huge': 100'million hectares wasteland in the country
- (b) the area of wasteland identified Statewise and the area reclaimed after the establishment of National Wasteland Development Board;

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- (c) whether there is a proposal to least wasteland to landless poor for the growing of trees and fuel wood; if so, the details in this regard; and
- (d) the total employment opportunities created for rural youth under the programme ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAM SINGH):

- (a) The targets for development of wastelands are fixed on year to year basis depending upon the availability of funds under Central and State Plans. Hence Government has drawn up no time frame by which wastelands in the country will be developed.
- (b) No detailed surveys have yet been conducted for the identification of waste-

lands in he country, but according to one estimate the extent of wastelands in the country is 129.57 million hectares. The statewise estimate is given in the statement, (See below).

Since the establishment of National Wastelands Development Board in 1985, afforestation/tree planting under Point No. 16 of the 20 Point Programme has been carried over an area of 11.715 million hectares and 393.47 lakh seedlings have been distributed from 1990-91 to 1992-93 for planting in private lands.

- (c) No, Sir.
- (d) According to one study about 70% of the total expenditure on development of wastelands, which includes offorestation and related activities, goes towards creation of employment opportunities for rural people including youth.

Statement *Estimate of Wastelands*

(million

Andhra Pradesh Assam Bihar Gujarat Haryana Himachal Prades ammu & Kashn Karnataka Kerala Madhya Pradesh	sh		:		:	:	<u> </u>	7.682 0.935	3.734 0.795	11.416 1.730
Bihar Gujarat Haryana Himachal Prades Himachal Prades Karnataka Karnataka Kerala			•	:	:	٠				1.730
Gujarat Haryana Himachal Prades Jammu & Kashn Karnataka Kerala		:	:	:	:					
Haryana Himachal Prades Iammu & Kashn Karnataka Kerala		:	:	•		+		3.896	1.562	5.458
limachal Prades ammu & Kashr Carnataka Cerala		:	٠					7.153	0.683	7.836
ammu & Kashr Carnataka Cerala		•		•	-			2.404	0.074	2.478
Carnataka . Cerala .	nir		•					1.424	0.534	1.958
Cerala .								0.531	1.034	1.565
								7.122	2.043	9.165
Jadhen Desdach								1.053	0.226	1.279
viadnya Praucsii	ì							12.947	7.195	20.142
Maharashtra .								11.560	2.841	14,401
∕anipur .								0.014	1.424	1.438
deghalaya .								0.015	1.103	1.918
lagaland .					•			0.508	0.878	1.386
rissa		•						3,157	3.227	6.384
unjab .								1.151	0.079	1.230
Lajasthan .								18.001	1.933	19,934
ikkim , .								0.131	0.150	0.281
amil Nadu .								3,392	1,009	4.401
ripura								0.108	0.865	0.973
ittar Pradesh .								6.635	1.426	8.061
Vest Bengal .								2.177	0.359	2.536
Ts .				•			٠	0.089	2.715	3.604

hectares